GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1233 TO BE ANSWERED ON DECEMBER 18, 2018 LITTERING OF STREETS

No. 1233 SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has any policy to penalize littering of streets and if so, the details thereof;

(b) whether the Government is providing any funds to the States to improve the resources of the local municipal bodies;

(c) if so, the funds allocated/spent in this regard during the last three years, State-wise;

(d) the standard by which the Government would measure the progress in the cleanliness of cities in the country; and

(e) whether the Government would facilitate the partnership of international agencies in this regard and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a): Sanitation being a State subject, it is the responsibility and function of the State Governments under Sections 11 and 15 of the Solid Waste Management (SWM) Rules, 2016, to frame suitable anti-littering policy and for the Urban Local Bodies (ULBs) to notify bye-Laws, prescribing spot fines, etc. for littering.

(b)&(c): Government of India release of Basic Grant (BG) and Performance Grant (PG) to the States for Urban Local Bodies (ULBs) is based on the recommendation of Fourteenth Finance Commission (FFC).

State-wise & year-wise allocation, made by Ministry of Finance vide letter No. 13(32)FFC/FCD/2015-16 dated 8 October, 2015, during the last three years and current year under FFC is Annexed.

(d): Government measures the progress of cities in cleanliness by the following three different initiatives:-

(i). Swachh Survekshan (SS) is a country wide annual cleanliness survey conducted by an independent agency each year since 2016 on various parameters of status of open defecation, availability and cleanliness of Community and Public Toilets (CTs/PTs) and Solid Waste Management (SWM).

(ii). Government has launched Swachh Bharat Mission Open Defecation Free (SBM ODF), SBM ODF+ and SBM ODF++ protocols so as to ensure sustainability and long term impact of the ODF status in cities. Cities would be certified by an independent agency on the basis of ODF, ODF+ and ODF++ protocols.

(iii). Government has also launched Garbage Free star rating protocol designed for assessing garbage free status of cities, which is based on 12 assessment parameters of SWM, including cleanliness of drains and water bodies, plastic waste management, management of construction and demolition waste, etc.

(e). Cleanliness and Sanitation being a state subject, the State Governments and the ULBs are free to partner with any agency to achieve the objectives of the Swachh Bharat Mission.

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Annexure

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1233 FOR 18.12.2018 REGARDING "LITTERING OF STREETS"

State-wise allocation for Urban Local Bodies under 14th Finance Commission for last three years and current year

(Amount in Rs. crore)

S. No	State	2015-16			2016-17			2017-18			2018-19			
		BG*	PG @	Total	BG	PG	Total	BG	PG	Total	BG	PG	Total	Total
1	Andhra Pradesh	348.92	-	348.92	483.14	142.59	625.73	558.23	161.36	719.59	645.77	183.25	829.02	2523.26
2	Arunachal Pradesh	23.42	-	23.42	32.43	9.57	42.00	37.47	10.83	48.3	43.34	12.3	55.64	169.36
3	Assam	93.14	-	93.14	128.97	38.06	167.03	149.01	43.07	192.08	172.38	48.92	221.30	673.55
4	Bihar	256.83	-	256.83	355.63	104.96	460.59	410.90	118.78	529.68	475.34	134.89	610.23	1857.33
5	Chhattisgarh	152.39	-	152.39	211.01	62.28	273.29	243.80	70.47	314.27	282.04	80.03	362.07	1102.02
6	Goa	21.10	-	21.10	29.21	8.62	37.83	33.76	9.76	43.52	39.05	11.08	50.13	152.58
7	Gujarat	614.91	-	614.91	851.45	251.29	1102.74	983.77	284.37	1268.14	1138.05	322.94	1460.99	4446.78
8	Haryana	199.61	-	199.61	276.39	81.57	357.96	319.35	92.31	411.66	369.43	104.83	474.26	1443.49
9	Himachal Pradesh	19.36	-	19.36	26.81	7.91	34.72	30.98	8.95	39.93	35.84	10.17	46.01	140.02
10	Jammu & Kashmir	125.3	-	125.3	173.50	51.21	224.71	200.46	57.95	258.41	231.90	65.81	297.71	906.13
11	Jharkhand	183.74	-	183.74	254.42	75.09	329.51	293.95	84.97	378.92	340.05	96.5	436.55	1328.72
12	Karnataka	562.08	-	562.08	778.29	229.70	1007.99	899.25	259.94	1159.19	1040.27	295.2	1335.47	4064.73
13	Kerala	351.66	-	351.66	486.94	143.71	630.65	562.61	162.63	725.24	650.84	184.69	835.53	2543.08
14	Madhya Pradesh	496.79	-	496.79	687.89	203.02	890.91	794.80	229.75	1024.55	919.44	260.91	1180.35	3592.60
15	Maharashtra	1191.24	-	1191.24	1649.49	486.82	2136.31	1905.83	550.91	2456.74	2204.70	625.63	2830.33	8614.62
16	Manipur	16.57	-	16.57	22.95	6.77	29.72	26.52	7.66	34.18	30.67	8.7	39.37	119.84
17	Meghalaya	3.03	-	3.03	4.19	1.24	5.43	4.84	1.40	6.24	5.60	1.59	7.19	21.89
18	Mizoram	11.54	-	11.54	15.97	4.71	20.68	18.46	5.34	23.8	21.35	6.06	27.41	83.43
19	Nagaland	12.23	I	12.23	16.94	5.00	21.94	19.57	5.66	25.23	22.64	6.43	29.07	88.47
20	Odisha	170.1	-	170.1	235.54	69.52	305.06	272.14	78.67	350.81	314.82	89.34	404.16	1230.13
21	Punjab	235.41	-	235.41	325.96	96.20	422.16	376.62	108.87	485.49	435.68	123.63	559.31	1702.37
22	Rajasthan	433.12	-	433.12	599.73	177.00	776.73	692.93	200.30	893.23	801.60	227.47	1029.07	3132.15
23	Sikkim	4.79	-	4.79	6.63	1.96	8.59	7.66	2.21	9.87	8.86	2.52	11.38	34.63
24	Tamil Nadu	790.04	-	790.04	1093.95	322.87	1416.82	1263.96	365.37	1629.33	1462.18	414.92	1877.10	5713.29
25	Telangana	325.23	-	325.23	450.33	132.91	583.24	520.32	150.41	670.73	601.92	170.81	772.73	2351.93
26	Tripura	21.41	-	21.41	29.65	8.75	38.40	34.25	9.90	44.15	39.63	11.24	50.87	154.83
27	Uttar Pradesh	983.6	-	983.6	1361.97	401.97	1763.94	1573.63	454.88	2028.51	1820.41	516.58	2336.99	7113.04
28	Uttrakhand	78.29	-	78.29	108.41	32.00	140.41	125.26	36.21	161.47	144.90	41.12	186.02	566.19
29	West Bengal	637.21	-	637.21	882.33	260.41	1142.74	1019.45	294.69	1314.14	1179.32	334.66	1513.98	4608.07
	Total	8363.06		8363.06	11580.12	3417.72	14997.84	13379.78	3867.64	17247.42	15478.02	4392.22	19870.24	60478.56

* BG- Basic Grant

@ PG-Performance Grant